National Company Law Tribunal Allahabad Bench Allahabad

CP No. 76(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016.

NAME OF THE COMPANY: Shri Rahul Aggarwal & Ors.

Vs.

M/s Ku deep Katyal & Ors. & Grand Infratech.
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	SAURAY JIWA	Ru Petitioner.	Randusy	N
2.	Order B	oted 09.12.201	Manhan!	mb
(D)/201	6: Pahul Asses	1	DR. MAN MOHP	HN SHARMA

CP NO.76(ND)/2016: Rahul Aggarwal & Ors v/s M/s Kuldeep Katyal & Grand Infratech Pvt. Ltd.

It is reported by both sides that the matter may be listed for Final Hearing. Pleadings are completed.

List it on Final Hearing on 09.01.2017.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL